

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SPM Automotive Components Private Limited Date of Commencement of Liquidation: 08-02-2022; List of Stakeholders as on Date: 30-04-2022; Name of IP: Mr. Rakesh Bhatia; Process Number: 1; Last 5 digit of registration number: 11608

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	096351	0	0	0	NA
3	Secured financial creditors	1	280531204	1	280529204	0	2000	0	Annexure 3
4	Unsecured financial creditors				127764167				Annexure 4
5	Operational creditors (Workmen)				0				Annexure 5
6	Operational creditors (Employees)				0				Annexure 6
7	Operational creditors (Government Dues)				44512997				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)				0				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)				0				Annexure 9
Total		1	280531204	1	452902719	0		0	